

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3189
ANSWERED ON:11.02.2014
FOOTPATH WORKERS
Bansal Shri Pawan Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Chandigarh Administration had conducted a survey of footpath workers in the year 1998;
- (b) if so, the details thereof and the number of footpath workers identified for issuance of identity cards;
- (c) whether the Administration, in May 2000, had decided to allot Day Booths to such footpath workers; and
- (d) if so, the reasons for non follow-up of the same?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Yes, Madam.

(b) 2274 road side workers were identified during the survey conducted in June, 1998. Details are given in the enclosed statement at Annexure 'A'.

(c) Yes, Madam.

(d) Sufficient commercial space has already been made available for various trades in Chandigarh in accordance with the land use planning and having put that to use hardly any space is left. Majority of the booths allotted earlier under similar circumstances have either been disposed of by the allottees or sub let, defeating the very purpose of rehabilitation.

Consequent upon dismissal of CWP No.6206 of 2002, it has been decided by the Chandigarh Administration that no rules/scheme for allotment of alternative sites will be framed in respect of those who have made unauthorised encroachment on public land or who unauthorisedly occupy the land acquired by Government for specific public purpose.